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BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P (I.B) No.443/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th October 2017, 10.30 A.M

Name of the Company		Rudra Mercantile Pvt.Pvt. -Vs- Hari Machine Limited.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PIYUSH AGRAWAL

APPLICANT

Piyush Agrawal
11/10/2017

S.K. Singhi Adv.
Ankur Singhi Adv.
Riti Basu Adv.
Surbadeep Basu Adv.

} Corporate
Debtor.

Preside,
11/10/2017
[for S.K. Singhi & Co.]

ORDER

Ld. Counsel for the petitioners and the respondents made a joint request that case may be adjourned as progress of settlement is going on.

8d

Keeping in view of the submissions of the parties the case adjourned to
10/11/2017.

List on 10/11/2017.

8d

(Jinan K.R.)
Member (J)

8d

(Vijai Pratap Singh)
Member (J)